

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 155/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE PARTIES: M/s. Navjeevan Credit & Holdings Ltd.

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
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**ORDER**

**CP 155/14(1)/NCLT/MB/MAH/2017**

None present. List this matter on 6.6.2017

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)